

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 3668.
TO BE ANSWERED ON WEDNESDAY, THE 22ND MARCH, 2023.**

INDUSTRIALLY BACKWARD DISTRICTS IN UP

3668. SHRIMATI SANGEETA AZAD:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has identified the industrially backward districts/areas in Uttar Pradesh;
- (b) if so, the details thereof, district-wise;
- (c) whether the Government has formulated any policy for providing favorable conditions and investment system/plan for industrial development in these areas and if so, the details thereof;
- (d) whether industries have been set up on the basis of local resources in these backward districts/areas;
- (e) if so, the details of efforts made by the Government for the industrial development of backward districts/areas of Uttar Pradesh; and
- (f) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) & (b): Setting up of industry is primarily in the domain of State Governments. However, Government of India, through Department for Promotion of Industry and Internal Trade, provides an enabling ecosystem of overall industrial development in the country, including Uttar Pradesh, through appropriate policy interventions.

The Government of Uttar Pradesh has informed that, 35 districts of Uttar Pradesh are identified as industrially backward areas namely- Ambedkar Nagar, Amethi, Ayodhya, Sultanpur, Azamgarh, Ballia, Mau, Basti, Sant Kabir Nagar, Siddharth Nagar, Balrampur, Bahraich, Gonda, Shravasti, Deoria, Gorakhpur, Kushi Nagar, Maharajganj, Badohi/ Sant Ravidas Nagar, Mirzapur, Sonbhadra, Kaushambi, Pratapgarh, Prayagraj, Chandauli, Ghazipur, Jaunpur, Varanasi, Jhansi, Jalaun, Lalitpur, Chitrakoot, Banda Hamirpur, Mahoba.

(c): MSME Policy- 2022 has been promulgated by the State Government on 28.09.2022 in which special provisions have been made for these districts-

- i. 100% exemption of stamp duty on purchase of land for establishing industry,
- ii. Capital Subsidy of 25 percent, 20 percent, 15 percent respectively to micro, small and medium enterprises on the basis of fixed capital investment made by them. In addition to these 2 percent additional investment incentive assistance to SC, ST and women entrepreneurs.

(d) to (f): Yes, Industries in these districts mostly use local resources. "One District One Product" scheme of State Government encourages the Industries of the products of the districts.
